

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated, Guwahati, the 5<sup>th</sup> August, 2011.

No.HC.VII-138/2011/ 634 /A, In partial modification of this Registry's Notification No.HC.VII-138/2011/5428-5428(A)/A, dated-29.07.2011, Shri P.C. Das, Member, MACT, Nagaon is deputed in place of Shri Kamalendu Choudhury, District & Sessions Judge, Barpeta to undergo the training programme on Management Development to be conducted by the Assam Institute of Management, Bamunimaidam, Guwahati, from 9 a.m. at Hotel Brahmaputra Ashok, Guwahati w.e.f. 11.08.2011 to 14.08.2011.

Further the participant officer is directed to furnish the feedback report on completion of his Training Programme immediately to this Registry.

By Order

Sd/- A. Barthakur

**Registrar (Vigilance)**

Memo No.HC.VII-138/2011/ 6342-6347 /A, dated- 05.08.2011  
Copy forwarded for information and necessary action to:-

1. The Director, Assam Institute of Management, Bamunimaidam, Guwahati. He is requested to make all the necessary arrangements for smooth holding of the training, as per discussion already held.
2. The Accountant General (A&E), Assam Beltola, Guwahati-29.  
The Officer is placed on deputation for participating in the Training Programme on conditions that (a) the Officer will be treated as on duty during the training, and (b) he will be entitled to TA and DA as admissible under the Rules.
3. The Registrar (Admn./Judl.), Gauhati High Court, Guwahati.
4. Shri Kamalendu Choudhury, The District & Sessions Judge, Barpeta.
5. The District & Sessions Judge, Nagaon.
6. Shri P.C. Das, Member, MACT, Nagaon.

  
05.08.2011  
**Registrar (Vigilance)**